

**Defective Case Register from 2025-05-06 to 2025-05-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/13701/2025	SANTOSH CHANDRA ATABUDHI	2025-05-06	1.page no 11 12 and 16 not legible.2. C. copy annexure 4 not filed.
2	D-WP(C)/17954/2025	JAJATI KESHARI KHUNTIA	2025-05-06	Age and Fathers name of OP No 4 not mentioned
3	D-CRLMC/12388/2025	ACHYUTANANDA PATTANAIAK	2025-05-06	1. Father name not furnished on op.no.3 in cause title. 2.Top of the page no. 21 Annexure not correctly exhibited.
4	D-CRLMA/12965/2025	PRANAB RANJAN CHHATOI	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-CRLMA/12972/2025	LAXMAN PRADHAN	2025-05-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Para no. not correctly furnished in affidavit.
6	D-CONTC/17701/2025	ADV.	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-BLAPL/13843/2025	BISWAJIT NAYAK	2025-05-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 12 not neat.
8	D-CONTC/16797/2025	ADV	2025-05-06	COPY OF CONTC NO.7252/2024 BE FILED THEN PUT UP FOR S.R
9	D-BLAPL/13847/2025	BISWAJIT NAYAK	2025-05-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 12 not neat.
10	D-CRLMP/13012/2025	RAJENDRA KUMAR DASH	2025-05-06	IT MAY BE REGISTERED AS W.P (C)
11	D-WP(C)/17678/2025	NIRANJAN PANDA	2025-05-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.Page 9 not neat 2..Petition not correctly addressed to Honorable Court
12	D-WP(C)/17780/2025	SANDIPANI NAYAK	2025-05-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.

13	D-WP(C)/17721/2025	DILIP KUMAR SAHU	2025-05-06	Index page marking not correctly furnished.
14	D-CRLMC/13458/2025	OM SWARUP	2025-05-06	1. This case related to sexual offence the name of victim and her address deleted from the petition as per the standing order 3/2024 and put up for SR thereafter
15	D-RSA/18345/2025	S.S.RAO (SR. ADV.)	2025-05-06	Put up for further S.R after filing of the Original/Xerox regd P.O.A.
16	D-WP(C)/18557/2025	KRISHNA CHANDRA SAHU	2025-05-06	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
17	D-WP(C)/17738/2025	BHAKTA RANJAN BARIK	2025-05-06	.Subject Code incorrectly Mentioned
18	D-CONTC/16773/2025	ALOK KUMAR MOHAPATRA	2025-05-06	IN PAGE NO.1 HEADING ARISING OUT OF CASE NO. W.P(C) IS WRONG
19	D-WP(C)/17799/2025	JYOTIRMAY GUPTA	2025-05-06	In para -7 date not correctly mentioned for annexure-3.
20	D-WP(C)/18771/2025	KAJAL SAHOO	2025-05-06	.Receipt Showing Serv.copy To ct not Filed.
21	D-WP(C)/18578/2025	KRISHNA CHANDRA SAHU	2025-05-06	Annexure number not correctly furnished in the prayer of the petition.
22	D-CONTC/17006/2025	ADV.	2025-05-06	Code Not correctly indicated
23	D-CONTC/16947/2025	BIJAYALAXMI SAHOO	2025-05-06	Name of op . no-3 not mentioned.
24	D-CRLMC/12950/2025	PRABIN DAS	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  AB not mentioned in index.
25	D-WP(C)/18442/2025	SOUBHAGYA KUMAR RATH	2025-05-06	This case may be registered as CRLMP
26	D-ABLAPL/13657/2025	DEEPAK KU SAHOO	2025-05-06	1. Index is not correctly paginated. 2. Synopsis spelling is not correct. 3. The name of the petitioners not correctly mentioned in the V. Nama.
27	D-ABLAPL/13222/2025	AMULYA RATNA PANDA	2025-05-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-WP(C)/17629/2025	DILLIP KUMAR MOHAPATRA	2025-05-06	13-APPLICATION CONTAINS MORE THAN ONE PRAYER.  Pages 29 50 54 55 56 57 are not neat.
29	D-WP(C)/17749/2025	JYOTI RANJAN DEO	2025-05-06	Paragraph not correctly mentioned in the affidavit.Occupation not mentioned in the affidavit and also I.A.
30	D-WP(C)/17659/2025	PABITRA KUMAR NAYAK	2025-05-06	Page 36 and 37 are not neat.
31	D-WP(C)/17746/2025	DEVI PRASAD DASH	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Index page marking not correctly furnished. Adv name not mentioned capital letter in the v.nama
32	D-WP(C)/18395/2025	BHABANI PRASAD MOHANTY	2025-05-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-ABLAPL/13597/2025	ASHOK KUMAR SAHOO	2025-05-06	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. In Assessment Slip, BNSS has not been mentioned correctly as well as in Cause Title. 2. Index, Synopsis and Date Chart not properly paginated. 2.
34	D-WP(C)/18165/2025	ASHOK KUMAR SARANGI	2025-05-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Date not mentioned in the v.nama.
35	D-WP(C)/17692/2025	DILLIP KUMAR MOHAPATRA	2025-05-06	page 38 40 44 45 46 and 47 are not neat.
36	D-ABLAPL/13626/2025	SIBA PRASAD SAHOO	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.page no 13 not legible.2.paragraphs not correctly mentioned in affidavit.
37	D-CONTC/16507/2025	ADV.	2025-05-06	PAGE NO.16 NOT AVAILABLE
38	D-WP(C)/17627/2025	NIRANJAN LENKA	2025-05-06	Page 28 is not neat
39	D-ABLAPL/13648/2025	RAJKUMAR SUTAR	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Subject Code not correctly furnished in Assessment Slip, Index, Synopsis and Date Chart. 2.Index is not properly serial numbered. 3. Page No. 16 is not neat and legible. 4.Annexures not properly page marked
40	D-ABLAPL/13301/2025	PRASANTA KUMAR SATAPATHY	2025-05-06	1-Affidavit not in proper Format.
41	D-CONTC/16387/2025	ADV.	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page nos. 11 and 12 not neat
42	D-ABLAPL/13723/2025	BYOMAKESH TRIPATHY	2025-05-06	Page no not tally with Index and annexure
43	D-ABLAPL/13727/2025	SOUBHAGYA KUMAR DASH	2025-05-06	G.R.No. not tally with Petition and F.I.R. copy.

44	D- CONTC/16384/2025	ADV.	2025-05- 06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  page nos. 9 10 and 12 are not neat and legible.2. As per annex.1 op-6 in wp(c). 6 not made party in the petition.
45	D- ABLAPL/13652/2025	AVIRAM PATRA	2025-05- 06	1. In the Index,G.R.case no. not correctly mentioned. 2.Enrolment No. and Mobile number of the Advocates not furnished in V. Nama.
46	D- BLAPL/13629/2025	RAMANI KANTA PATTANAİK	2025-05- 06	G.R and P.S case number not Mentioned in the Rejection order.
47	D- CRLMC/13393/2025	BIDESH RANJAN BEHERA	2025-05- 06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Annexure -2 not neat.
48	D- ABLAPL/13654/2025	PRAFULLA KUMAR BISWAL	2025-05- 06	1.Copy of order in ABLAPL NO. 14565/2016 not furnished as mentioned under reference. 2.In the Affidavit,Sl. No. not properly mentioned .
49	D- CRLMP/12008/2025	ARIJEET MISHRA	2025-05- 06	PAGE NO. 13 NOT LEGIBLE
50	D- CRLMP/12296/2025	LAMBODOR ACHARI	2025-05- 06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-MACA/18650/2025	KAPILA CHARAN NAYAK	2025-05- 06	1.Period of Delay 546 days 2. Court Fee Rs.500/ payable ,not paid
52	D-MACA/18141/2025	DAYANIDHI MISHRA	2025-05- 06	1.Period of Delay 7 days
53	D- BLAPL/13684/2025	ALOK KUMAR KAR	2025-05- 06	14-NOT PROPERLY INDEXED.  Page marking not correct in index.Date of rejection order not correct in index.
54	D- RVWPET/12299/2025	ASWINI KUMAR DASH	2025-05- 06	Period of Delay 50 days delay 2.Provision of Law Incorrect. 3.Address not properly furnished 4.Code Incorrect
55	D- CRLMC/13093/2025	MANOJ VERMA	2025-05- 06	G.R.case no. not correctly furnished in the petition.
56	D- BLAPL/13704/2025	JYOTSNARANI RATH	2025-05- 06	All the page not properly marked in synopsis.
57	D- BLAPL/13693/2025	SURYAKANTA DWIBEDI	2025-05- 06	page mark not furnished in the index.
58	D- CRLREV/13096/2025	BHARAT BHUSAN ROUTRAY	2025-05- 06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. Annexure-2 and 3 are not page marked in index. .2. Annexure-2 and 3 are not page marked in index . 3 .Appellant being minor represented through father guardian but he himself has executed vakalatnama .

59	D-WP(C)/18748/2025	NIHAL RATH	2025-05-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A
60	D-CRLMC/12378/2025	PRAVASH CHANDRA JENA	2025-05-06	1. Certified copy of annex-1 not filed. 2. GR case number not furnished in the petition and I.A. petition.
61	D-CRLMP/13446/2025	ALOK KUMAR MOHAPATRA	2025-05-06	PAGE NOS. 10 and 11 NOT LEGIBLE
62	D-BLAPL/13637/2025	SUBRAT KUMAR SAHU	2025-05-06	Honble Court not tally with Rejection order and cause title.
63	D-CRLA/13533/2025	DHANANJAYA MUND	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 1278 Days
64	D-WP(C)/17636/2025	GHANASHYAM NAMTOAR	2025-05-06	Page 19 of Annexure 6 is incomplete as it is started from point 8.
65	D-BLAPL/13691/2025	AMIT BISWAL	2025-05-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Case no. in ref. certificate not tally with FIRS detail. 2.Relationship not furnished in affidavit.
66	D-WP(C)/17284/2025	PRONoy MOHANTY	2025-05-06	1. Put up for SR after filing of consolidation writ petition.
67	D-WP(C)/17652/2025	KOUSIK ANANDA GURU	2025-05-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure-6 is not available in the petition.
68	D-BLAPL/13692/2025	PRADIP KUMAR MALLICK	2025-05-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of FIR .not correct in synopsis.2.Age of petitioners not tally with rej order. 3. Name of trial court not tally with rej. order and al so S.T. no not furnished in the petition.
69	D-WP(C)/17490/2025	AMITABH MISHRA	2025-05-06	1. Page 35 is not neat. 2.Paragraphs mentioned in the Declaration is not correct.
70	D-ABLAPL/13695/2025	SURYAKANTA DWIBEDI	2025-05-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Para no. not correctly furnished in petition.
71	D-ABLAPL/13589/2025	JYOTIRMAYA SAHOO	2025-05-06	V.nama not properly stamped.
72	D-WP(C)/17789/2025	SOUMYA MISHRA	2025-05-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit and in IA affidavit.
73	D-ABLAPL/13696/2025	SURYAKANTA DWIBEDI	2025-05-06	Para no not correctly furnished in affidavit.

74	D-WP(C)/18440/2025	SUNIL KUMAR PANDA	2025-05-06	Para no. mentioned in declaration not correct.
75	D-WP(C)/17899/2025	KSHETRABASI MOHANTY	2025-05-06	Age of op no-6 not furnished
76	D-BLAPL/13549/2025	SARAT KUMAR ACHARYA	2025-05-06	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as CRLA.
77	D-CONTC/17748/2025	ADV.	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-RSA/18298/2025	SOUMYA MISHRA	2025-05-06	1. Annexure-2 not being filed not Page Marked in the Index. Put up for S.R after rectification
79	D-CRLMP/11483/2025	PRASANTA KUMAR NANDA	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED BOTH PRAYER PORTION IN PETITION AND I.A ARE WRONG FOR C.R.P NUMBER
80	D-TRP(C)/16467/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-WP(C)/18588/2025	AMITABH MISHRA	2025-05-06	Page 38 and 76 not neat
82	D-BLAPL/13714/2025	SANTOSH CHANDRA ATABUDHI	2025-05-06	Page nos.11 12 13 and 17 not neat and legible.
83	D-BLAPL/13739/2025	BISWAJIT RANJAN TRIPATHY	2025-05-06	1. Page nos.11 13 and 14 not neat and legible.2. As per rejection order, Nomenclature of the case Special Case(N.D.P.S.)No.101 of 2003(N.C.No.215/23) not mentioned in Synopsis and petition.
84	D-BLAPL/13744/2025	SIDHESWAR RATH	2025-05-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D-WP(C)/14309/2025	GAJENDRANATH ROUT	2025-05-06	1-COURT FEE IS DEFICIENT. Rs 6/- to be paid on petition
86	D-CONTC/16796/2025	ADV	2025-05-06	COPY OF CONTC NO.7245/2024 BE FILED THEN PUT UP FOR S.R
87	D-WP(C)/14333/2025	GAJENDRANATH ROUT	2025-05-06	.Subject Code Not Furnished .
88	D-CONTC/16832/2025	AJAYA KUMAR PRADHAN	2025-05-06	Copy of order In WP(C) no.18457/14 with cause title to be filed .Then S.R will be made.
89	D-WP(C)/14243/2025	GAJENDRANATH ROUT	2025-05-06	1-COURT FEE IS DEFICIENT. Rs 6/- to be paid on petition
90	D-WP(C)/14351/2025	GAJENDRANATH ROUT	2025-05-06	1-COURT FEE IS DEFICIENT. Rs 24/- to be paid on petition

91	D-WP(C)/18309/2025	KUMARBAR NAYAK	2025-05-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. code no. not furnished in affidavit and paragraphs of petition not correction in declaration of affidavit.
92	D-CRLMC/12735/2025	BICHITRA NARAYANA SATAPATHY	2025-05-06	1. Certified copy of annex-1 not filed.
93	D-CONTC/16790/2025	ADV	2025-05-06	COPY OF CONTC NO.7247/2024 BE FILED THEN PUT UP FOR SR
94	D-CONTC/16792/2025	ADV	2025-05-06	COPY OF CONTC NO.7245/2024 BE FILED THEN PUT UP FOR S.R
95	D-CONTC/17110/2025	ADV.	2025-05-06	Page 11 not neat.
96	D-WP(C)/17501/2025	BIJAYA KUMAR DASH	2025-05-06	Page no. 115 not neat.
97	D-WP(C)/14321/2025	GAJENDRANATH ROUT	2025-05-06	1-COURT FEE IS DEFICIENT. Rs 12/- to be paid on petition
98	D-CMAPL/18448/2025	ADV.	2025-05-06	Para no not mention in affidavit.
99	D-WP(C)/18538/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-06	Annexure -1 series not neat AND legible.
100	D-WP(C)/18110/2025	PRADEEP KUMAR PANDA	2025-05-06	Annexure-11 and12 are not properly page marked page mark also not properly shown in index against such annexures .
101	D-RPFAM/18008/2025	SHUBHENDU KUMAR PARIDA	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Provision furnished in the I.As as per Prayer not correct.
102	D-ABLAPL/13619/2025	SRIKANTA PANDA	2025-05-06	1.Date of F.I.R.mentioned in the petition in annexure 1. appears to be wrong.
103	D-ABLAPL/13594/2025	ABHISIDDHANTA SAHOO	2025-05-06	1. V.Nama not properly stamped. 2.Index is not properly paginated.
104	D-ABLAPL/13291/2025	PRAVASH CHANDRA JENA	2025-05-06	1-Mobile phone no. of the signing Advocate not indicated in the Petition.2-C. Copy of order dated 1. 06 .2017 passed in ABLAPL No.7815/2017 not annexed.
105	D-CRLMP/13715/2025	ALEKH CHANDRA MOHANTY	2025-05-06	I I C Badagada be made as party.
106	D-WP(C)/18735/2025	PRASANTA KUMAR PANDA	2025-05-06	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. Date of order Sl. no. 5 not correctly furnished in Index page. 2. O.A. number not

				correctly furnished in Index,para nos. 3 7 and Prayer of the petition.
107	D-WP(C)/17303/2025	PRASANTA KUMAR MOHANTY (2)	2025-05-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
108	D-CMP/18282/2025	AMIT PRASAD BOSE	2025-05-06	The discrepancy in the name of O.Ps No1 and 3 as per court below be reconciled
109	D-CMP/18464/2025	BIDESH RANJAN BEHERA	2025-05-06	O.Ps No-9(a) to 9(c) were made Parties Vice deceased O.P No-8 in the Lower Court not yet substituted.
110	D-FAO/16894/2025	DURGESH NARAYAN RATH	2025-05-06	1. Page nos. 34 35 41 43 44 and 56 not legible.
111	D-CRLREV/13099/2025	BIREN SANKAR TRIPATHY	2025-05-06	1. Period of Delay 04 Days 2.Mobile no . of all the counsels are not furnished in vakalatnama . 3 .Certificate regarding non filing of revision before concerned Sessions judge has not furnished
112	D-ABLAPL/13590/2025	AMLAN SHAKTI PAUL	2025-05-06	The name of the petitioner does not tally with that of the Signature made on Affidavit and V. Nama.
113	D-WP(C)/18114/2025	SURYAKANTA DWIBEDI	2025-05-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 06-05-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	LAA/7/2006	LAA/7/2006	AG,ASC	OTHERS. SUBSTITUTION VICE R-1 HAS NOT YET BEEN MADE IN CROSS APPEAL. PUT UP FOR SR AFTER RECTIFICATION